

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 10/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: Gujarat State Cooperative Cotton Federation Ltd.
V/s.
STI India Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|---------------------|-------------------------------------|---|
| 1. | RAJESH BOHRA | ADVOCATE COUNSEL | PETITIONER (COMPANY) | Bohra 9810309187 |
| 2. | SAHIL M. SHAH | ADVOCATE | RESPONDENT - CORPORATE DEBTOR | JMS |
| 3. | MIHIR THAKORE | SENIOR ADVOCATE | CORPORATE DEBTOR |  |

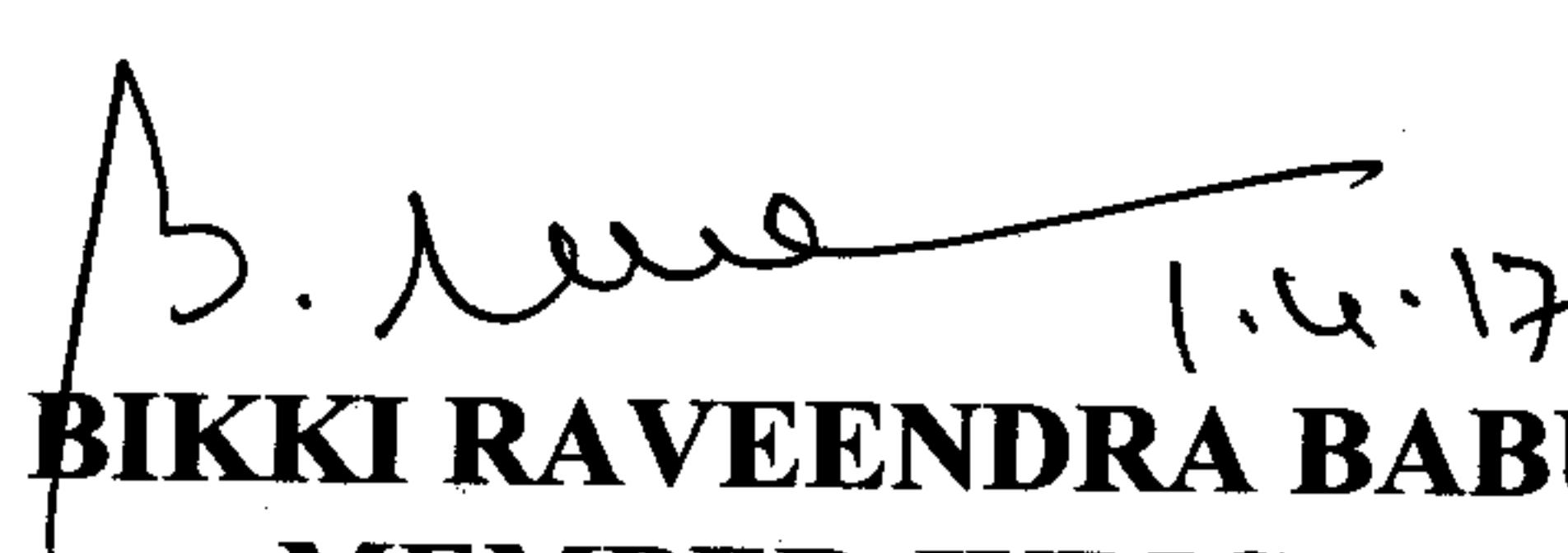
ORDER

Learned Advocate Mr. Rajesh Bohra present for Operational Creditor/ Petitioner.
Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Sahil Shah present for Corporate Debtor.

Heard Learned Counsel for Operational Creditor and Learned Counsel for Corporate Debtor.

Additional documents filed by operational creditor. Written submissions filed by Corporate Debtor.

For order on 05.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.